

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A. No. 153 of 2020 (SZ)**

Tribunal on its own motion-SUO MOTU  
Based on the News item in The Time of India Newspaper,  
Chennai edition dated 30.07.2020,  
“Raw Sewage, Encroachments continue to threaten Lake”.

Versus

The Chief Secretary to Govt. of Tamil Nadu,  
Govt Secretariat, Fort St. George,  
Chennai, Tamil Nadu and Ors.

...Respondents

**STATUS REPORT FILED BY THE 12<sup>TH</sup> RESPONDENT**



THROUGH  
M/S. GAUTAM S. RAMAN  
COUNSEL FOR 12<sup>TH</sup> RESPONDENT

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Dated at Chennai on this 03<sup>rd</sup> November, 2025



Counsel For 12<sup>th</sup> Respondent

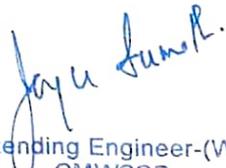
**BEFORE THE NATIONAL GREEN TRIBUNAL****SOUTHERN ZONE, CHENNAI****Original Application No.153 of 2020(SZ)****IN THE MATTER OF**

Tribunal on its own motion-SUOMOTU  
Based on the News item in The Times  
of Indian Newspaper, Chennai edition  
dated 30.07.2020, " Raw Sewage,  
Encroachments continue to threaten  
Lake".

...Applicant(s)

**Versus**

1. The Chief Secretary to Govt. of Tamil Nadu, Govt Secretariat, Fort St. George, Chennai, Tamil Nadu-600009.
2. The Principal Secretary to Government, Public Works Department, Govt. Secretariat, Fort St. George, Chennai - 600009.
3. The Additional Chief Secretary to Govt. of Tamil Nadu, Revenue and Disaster Management Department, Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu-600009.
4. The Secretary to Govt. of Tamil Nadu, Department of Environment, Govt. Secretariat, Fort St. George Chennai, Tamil Nadu-600009.
5. The Additional Chief Secretary to Govt. of Tamil Nadu, Municipal Administration and Water Supply Department, Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu-600 009.
6. The Additional Chief Secretary to Govt. of Tamil Nadu, Rural Development and Panchayat Raj Department, Govt. Secretariat, Fort St. George

  
Superintending Engineer-(WWT&K),  
CMWSSB,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

- Chennai, TamilNadu-600009.
7. The Principal Secretary to Govt. of Tamil Nadu, Housing and Urban Development Department, Govt. Secretariat, Fort St. George Chennai, TamilNadu-600009.
  8. The Principal Secretary to Govt. of Tamil Nadu, Industries Department, Govt. Secretariat, Fort St. George, Chennai, TamilNadu-600009.
  9. The Chairman, Tamil Nadu Pollution Control Board, No.76, Anna Salai, Guindy, Chennai, TamilNadu-600032.
  10. Commissionerate of Municipal Administration, Rep. by its Commissioner, No.78, Urban Administrative Building, Santhome High Road, Chennai-600028
  11. Directorate of Town Panchayats, Rep .by its Director, Kuralagam, Chennai 600108.
  12. Chennai Metropolitan Water Supply & Sewerage Board, Rep .by its Managing Director, No. 1, Pumping Station Road, Chintadripet, Chennai-600002.
  13. Tamil Nadu Water Supply and Drainage Board, Rep. by its Managing Director, 31, Kamarajar Salai, Chepauk, Chennai- 600005.
  14. The District Collector, Chennai District, District Collectorate Office, No.62, Rajaji Salai, 4th Floor, Chennai-600001.
  15. The District Collector, Kancheepuram District, First Floor, Collectorate, Kancheepuram-631501.

16. The District Collector,  
Chengalpet District, Collector Office,  
GST Road,  
Chengalpattu-603001.
  17. The District Collector,  
Tiruvallur District,  
First Floor, Collectorate,  
Tiruvallur-602001.
  18. The Greater Chennai Corporation,  
Rep.by its Commissioner,  
Ripon Building,  
Chennai-600003.
  19. The Engineer in Chief(Water  
Resources Organization) and Chief  
Engineer(General),  
Public Works Department, Chepauk,  
Chennai-600005.
  20. Tamil Nadu Biodiversity Board, Rep.  
by its Secretary,  
TBGP Campus, 2nd Floor,  
Velacherry-Tambaram Main Road,  
Nanmangalam, Medavakkam Post,  
Chennai-600 100.
  21. Tamil Nadu State Wetland Authority,  
Rep. by its Member Secretary, No.1,  
Jeenis Road, Panagal building,  
Saidapet, Chennai - 600 015.
  22. Department of Environment, Rep .by  
its Director, No.1, Jeenis Road,  
Panagal Building,  
Ground Floor, Saidapet,  
Chennai-600015.
  23. The Member Secretary,  
Chennai Rivers Restoration Trust,  
6/103, Dr.D.G.S.Dinakaran Salai, Raja Annamalaipuram,  
Chennai 60002
- ...Respondent(s)

**REPORT FILED BY THE 12<sup>th</sup> RESPONDENT**

I, C.Joyce Sumathi, D/o.L.J.Christopher, Christian, aged about 57 years now working as Superintending Engineer (WWT&R) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), having office at No.1, Pumping Station Road, Chintadripet, Chennai - 600002 do hereby solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (WWT&R) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and representing the 12<sup>th</sup> Respondent herein and I am well acquainted with the facts of the case from the connected files.
2. The Hon'ble NGT had disposed of the Original Application No. 153/2020 with the following directions on 26.07.2022:

*"42(iii) The Chennai Metropolitan Water Supply and Sewerage Board is directed to carry out the implementation of Underground Sewage Scheme in the respective areas within their jurisdiction and till that is implemented, they are directed to find out short term measures in consultation with the Tamil Nadu Pollution Control Board to divert the sewage generated in areas uncovered with the Underground Sewage Scheme and take it to the treatment plant and get it treated before it is discharged into the water body after attaining necessary standard prescribed for such discharge as implementation of permanent measure will take long time and allowing pollution for such a long time in the water body will have adverse impact on the health of the people which cannot be permitted or tolerated"*

3. I hereby submit the following compliance report of the Chennai Metropolitan Water Supply and Sewerage Board to prevent sewer discharge into the lakes. The progress of works are detailed below:

**Korattur Lake:**

The Short term & Long term action plan to plug the domestic sewage outfalls into Korattur Lake through laying of sewer mains in the streets construction of Machine holes and effecting the House sewer connections is being executed in the below mentioned locations as detailed in Table 1.

<b>TABLE 1: PLUGGING OF DOMESTIC SEWAGE INTO KORATTUR LAKE</b>		
<b>S.NO</b>	<b>OUTFALL LOCATIONS</b>	<b>ACTION TAKEN</b>
1	<b>Ward 85</b> –Ramapuram	Under Ground Sewerage Scheme completed.
2	<b>Ward 85</b> – Teachers Colony	Under Ground Sewerage Scheme completed.
3	<b>Ward 90</b> – Padikuppam <b>Ward 93</b> – Golden George Colony, <b>Ward 92</b> –Paarisalai, Mogappair East (10-12 blocks) <b>Ward 93</b> –Mogappair East (1-6 blocks)	Under Ground Sewerage Scheme completed.
4	<b>Ward 84</b> –SIDCO Industrial Estate <b>Ward 85 &amp; Ward 86 (P)</b> –Tiny Shed <b>Ward 84 &amp; 86</b> – Korattur&Mannurpettai	Under Ground Sewerage Scheme completed.
5	<b>Ward 84</b> – Patravakkam, Mannurpettai, Kachanankuppam, Ambattur, SIDCO Estate	Under Ground Sewerage Scheme completed.
6	<b>Ward 86</b> –Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony	Under Ground Sewerage Scheme completed.
7	<b>Ward 82</b> –Karukku, Gnanamoorthy, DTP Colony ; <b>Ward 81</b> –Poomphuar Nagar <b>Ward 85</b> –Mangalapuram	Under Ground Sewerage Scheme completed.
8	<b>Ward 85</b> – TASS industrial estate	Under Ground Sewerage Scheme completed.
9	<b>Ward 79-83, 87-88</b> – Ambattur (OT) streets, Kallikuppam	Under Ground Sewerage Scheme completed.
10	<b>Ward 81</b> – KK road, Ambattur OT, IndiraNagar, Kalyanapuram, Thiruvallur Nagar	Ambattur OT, Kalyanapuram, Thiruvallur Nagar works are Completed. Detailed Project Report (DPR) is under progress for Indira Nagar. The work will be taken up in February 2026.

**TABLE 1: PLUGGING OF DOMESTIC SEWAGE INTO KORATTUR LAKE**

<b>S.NO</b>	<b>OUTFALL LOCATIONS</b>	<b>ACTION TAKEN</b>
	<b>Ward 82</b> –Karukku, DTP colony; Kallikuppam, Menambedu, GnanamoorthyNagar, Madanamkuppam(part). <b>Ward 91</b> -Ebinezar avenue	Karukku, DTP colony; Kallikuppam, Menambedu, GnanamoorthyNagarworks are Completed.Detailed Project Report is under progress for Madanamkuppam(part).
11	<b>Ward 79</b> –Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar. <b>Ward 80</b> –Puthur, Vijayalakshmpuram, BanuNagar.	Under Ground Sewerage Scheme completed.
12	<b>Ward 83</b> –Katchanakuppam, Korattur, TVS nagar, Annai Nagar, Madanamkuppam (p)  <b>Ward 85</b> –Kamarajapuram, TASS Industrial estate, Vanchi Nagar	Under Ground Sewerage Scheme completed.
13	<b>Ward 86</b> –Annaisathyanagar	Under Ground Sewerage Scheme completed.
14	<b>Ward 85</b> –Sivanandha Colony	Under Ground Sewerage Scheme completed.
15	<b>Ward 85</b> –MKB Colony	Under Ground Sewerage Scheme completed.
16	<b>Ward 84</b> –Padavattaman estate & Tiny Shed	Under Ground Sewerage Scheme completed.

4.I humbly submit that **temporary measures have been taken to avoid letting out of sewage into water bodies on the following points for kind perusal:**

- Private sewer tanker Lorries licensed through CMWSSB is being engaged by dialing Toll free Phone No.: 14420 to clear the septic tank of the residents in the locations wherever required and notice also been served to Public in coordination with the GCC to avoid letting out of sewage into water bodies.
- Regular monitoring and imposing of fine is being adopted for sewer tanker lorries illegally discharging into water ways.
- Training programs are conducted for all the Sewer Lorry owners, Drivers and Cleaners on the phased manner in the CMWSSB Training Centre.

- For booking the Septic tank clearances in the sewer left out streets houses CMWSSB provided the website named <https://stc.chennaietrowater.in>.
- The works of plugging sewage outfalls into Korattur Lake are being carried out in an expeditious manner a "**Revised Water and Sewer Connection Scheme**" has been announced whereby charges payable for House service connections for both water and sewer would be collected in installments for small buildings so as to avoid letting out of sewage into Water bodies by the residents of the mentioned locations.

### **Ambattur Lake:**

CMWSSB has conducted survey to find out the sewage outfalls into the Ambattur lake and noticed that there are letting out of sewage into the lake from Nehru Nagar in Division 81, Area VII. In order to prevent such letting out of sewage from this area into the lake, following action plans are submitted by CMWSSB in last report and the updated progress is given below:

<b>ACTION PLAN</b>			
<b>S.No</b>	<b>Issues</b>	<b>Action Plan</b>	<b>Target Date</b>
1	<u>Nehru Nagar SPS in Depot 81</u> Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pump out sewage from this pumping station to Karuppankulam.	(a) Supply and erection of Pump set of 40 HP. – 1 nos. with allied works are proposed to improve the efficiency.	40 HP Motor erected, tested and the work has been completed.
2.	<b><u>Nehru Nagar / Ward 81</u></b> 6 nos. of streets. Oragadam road, Krishnapuram, Cholapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.) Underground sewer systems is available. But the households are not taking HSC's since they are using septic tank for collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.	Total houses – 745 HSC given:745 Nos	All House service connection are given

ACTION PLAN			
S.No	Issues	Action Plan	Target Date
3.	Presently the residents of the above streets are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station	It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station. This work will be commenced shortly and it will be completed.	The unauthorised letting out of sewage as sullage water diverted to the nearest machine hole for collecting the sewage at sewage pumping station work was completed

### **Madhavaram Lake:**

The Madhavaram lake comes under Depot 28, Area III and this lake is maintained by the Fisheries department TNAUVAS. Encroachment of Madhavaram Lake has been made on the Eastern side of the lake and the exact location is Periyasekkadu. There is no sewerage system in Periyasekkadu and residents are using septic tank arrangements. At present, Providing Under Ground Sewerage Scheme to left out streets at Madhavaram under progress. The work was commenced on 27.03.2024 with contract period of 3 years and 4 months (O&M Period). For the benefit of the public, CMWSSB has implemented "Dial for septic tank clearance", to clear the septic tank on payment based on the bookings through the toll-free number 14420 or online on priority basis.

### **Peerkankaranai Lake:**

The Peerkankaranai lake is located in Peerkankaranai Town Panchayat and **does not comes under the Greater Chennai Corporation jurisdiction. Hence, this issue does not pertain to CMWSSB.**

### **Adambakkam Lake:**

- ❖ As per the orders of the First Division Bench of the Hon'ble High court of Madras, vide W.P.(MD)No.22163 of 2018. W.P. No.19949 of 2017, and W.P.No.768 of 2019 and W.M.P 21529 of 2017 pronounced on 27.01.2022, CMWSSB cannot take up any kind of Sewer/Water infrastructure works in the Adambakkam lake bund since it comes under water body.

5. The action taken by CMWSS Board to prevent sewer discharge into Korattur, Ambattur, Madhavaram and Adambakkam lakes and the status of the ongoing works is hereby submitted before the Hon'ble Green Tribunal for consideration.

6. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice

Solemnly affirmed at Chennai on  
This day of 03rd November 2025  
her name in my presence

BEFORE ME,  
*P. Rebecca* No. 23/12, Club Road,  
*130212* Chorulathu Hts,  
Chetpet Chennai - 31  
ADVOCATE

*[Signature]*  
Superintending Engineer-(WWT&R),  
CMWSSB,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

**Before the National Green Tribunal  
Southern Zone, Chennai,  
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: Applicant

Vs.

Chennai Metropolitan Water Supply and  
Sewerage Board (CMWSSB)  
represented by its Managing Director,  
Santhome Road, MRC Nagar, Chennai  
- 28.

: Respondent

**REPORT FILED BY 12<sup>TH</sup> RESPONDENT**

M/s. GAUTAM S RAMAN  
Counsel for 12<sup>th</sup> Respondent

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